

Regarding need to release the disaster relief funds due to West Bengal at the earliest-Laid

SUSHRI MAHUA MOITRA (KRISHNANAGAR): It has been noticed that while West Bengal reels under multiple disasters no comprehensive measure have been extended to address the grave situation in the State. While the Centre released ₹13,603.20 crore from the SDRF and ₹2,189.28 crore from the NDRF to other states this year, Bengal has been left out. During the river erosion, flood and landslide in September 2024, financial damage to the extent of Rs. 4233.43 crores were assessed, yet no assistance was received from the Union Government. Similarly, no financial assistance was received from the Union during the cyclone Remal and severe cyclonic storm Dana in 2024. Around Rs. 44,000 Cr. is owed by the Union Government on account of the damages suffered from Bulbul, Amphan and Yass cyclones. Overall, a total of Rs. 53,696 crores are pending as disaster management funds from the Union Government and ultimately it is the ordinary citizen who pays the price. Hence, I urge the Government to stand by the people of West Bengal and release the pending disaster relief funds immediately.